

**MEDIATION CENTRE ,RAJ.HIGH COURT JODHPUR
CAUSE LIST 20.09.2016**

S.NO	NAME OF MEDIATOR'S	TYPE OF CASE & NO.WITH TITLE OF CASE	NAME OF PETITIONER'S ADVOCATE'S	NEME OF RESPONDEN'T ADVOCATE'S
1	Dr.Prmila Acharya,Advocate	D.B.?Civil Misc.Appeal No.506/2016,Smt.Kes har Devi V/s Mukesh	Mr.Vishal Sharma	Mr.C.P.Soni

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01.	Dr.A.A.Bhansali . Advocate	S.B.Civil Second Appeal No.268/2014,Prahalad Rai V/s Pushpa Devi	Mr.SAdeep Saruparia	Mr.A.K.Babel
02.	Shri Dhanpat Choudhary,Advocte	S.B.Civil writ 10211/2009,Ramjeevan V/s Board of Revenue & Ors.	Mr.Rakesh Arora	Mr.Bharat Devasi
03.	Shri Sanjeev Johari,Advocate	S.B.Criminal Rev.Pet.No.859/2016, Sunita V/s MadanLal	Mr.Harish Purohit	Mr.Rakesh Matoria & Deepak

Dheeraj S.K. Sharma
12.9.16
उपसचिव

राज.राज्य विधिक सेवा प्राधिकरण,
जोधपुर ✓

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